

P.M.

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP 260/2007
in
OA No. 2469/2003**

New Delhi this the 26th day of May, 2008

**Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)
Hon'ble Mrs. Veena Chhotray, Member (A)**

Smt. Santosh Verma,
Principal (Retd.), KVS,
W/o Col.C.L. Verma,
7- B, Mohini Road, Dehradun. Applicant

(By Advocate Shri M.K. Bhardwaj)

VERSUS

Union of India and Ors through :

1. Ranglal Jamuda,
Commissioner,
KVS Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi-110016.
2. J.S. Talwar,
Assistant Commissioner (Admn. Fin.),
KVS Sangathan,
18 Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-11016 Respondents

(By Advocate Shri S. Rajappa)

O R D E R (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) :

In view of subsequent development, permission is granted to withdraw the application but with liberty to agitate the matter a fresh in case of necessity. Notice issued to respondents are discharged.

Veena Chhotray
(Veena Chhotray)
Member (A)

M. Ramachandran
(M. Ramachandran)
Vice Chairman (J)

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